COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 196 OF 2016 IN
DFR No. 854 OF 2013

Dated: 7th November, 2016

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M.P. Power Management Co. Ltd. ….Appellant (s)
Vs.
Central Electricity Regulatory Commission & Ors. ....Respondent (s)

Counsel for the Appellant (s) : Mr. Manoj Dubey

Counsel for the Respondent (s) : Mr. R.B.Sharma for R-3 & R-29
Mr. Sethu Ramali Nagar for R-1
Mr. S.Vallinayagam for R-45

ORDER

IA No. 196 OF 2016
(Appl. for Condonation of Delay)

Issue fresh notice to the Respondents returnable on 21.12.2016. Dasti, in addition, is permitted.

List the matter on ***21.12.2016.***

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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